

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 1

Service Tax Appeal No. 11048 of 2019

[Arising Out Of OIA-AHM-EXCUS-002-APP-13-14-19-20 Dated-31/05/2019 Passed By
Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-
AHMEDABAD]

Jhankhana Builders

A/F/-6 Dhanjibhai Complex
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.E.-Ahmedabad-ii

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat-380009

.....Respondent

APPEARANCE:

Ms. Rachna Khandhar, (C.A) for the Appellant

Shri. Himanshu P Shrimali, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING :21.06.2023

DATE OF DECISION: 21.06.2023

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 11046 of 2019.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi